

INCOME TAX APPELLATE TRIBUNAL, AHMEDABAD BENCHES, AHMEDABAD**LIST OF ORDERS PRONOUNCED ON 24.04.2026 (List-2)**

| S.No. | ITA/MA/SA No. | Assessee name | Bench | Date of Hearing | Result |
|-------|---------------|---------------|-------|-----------------|--------|
|-------|---------------|---------------|-------|-----------------|--------|

| Author : Dr BRR Kumar, VP | | | Co-author: Shri TR Senthil Kumar, JM | | |
|---------------------------|----------------------|---------------------------------|--------------------------------------|------------|----------------------------------|
| 1 | ITA No.1200/Ahd/2025 | Dharmendrasinh M Chudasma | A | 23.04.2026 | Allowed for statistical purposes |
| 2 | ITA No.800/Ahd/2026 | Shri Dakor Nirashrit Gaurakshak | A | 23.04.2025 | Allowed for statistical purposes |
| 3 | ITA No.773/Ahd/2026 | Meera Savan Mistry | A | 23.04.2025 | Allowed for statistical purposes |

| Author : Smt. Annapurna Gupta, AM | | | Co-Author : Shri Siddhartha Nautiyal, JM | | |
|-----------------------------------|----------------------|----------------------------|--|------------|--|
| 1 | ITA No.1988/Ahd/2025 | Rashmi Roopal | A | 08.04.2026 | |
| 2 | ITA No.204/Ahd/2026 | Pragnaben Umeshbhai Yagnik | D | 08.04.2026 | |

| Author : Shri T.R. Senthil Kumar, JM | | | Co-author: Dr BRR Kumar, VP | | |
|--------------------------------------|--|----------------------------------|-----------------------------|------------|--|
| 1 to 4 | IT(SS)A No. 19 & 37/Ahd/2025 and ITA Nos. 876 & 495/Ahd/25 | Dimple Robin Goenka | A | 25-03-2026 | IT(SS)A 37/A/25 and ITA 876/A/25 are dismissed and IT(SS)A No. 19/A/25 and ITA 495/A/25 are partly allowed |
| 5 | ITA No. 1406/Ahd/2025 | Mrs. Jayshreeben Rohitbhai Patel | A | 22-04-2026 | Partly Allowed |
| 6 | IT(SS)A No. 145-Ahd-2025 | Deepak Parmanandbhai Nimbard | C | 05-03-2026 | Dismissed |

| Author : Shri Siddhartha Nautiyal, JM | | | Co-author: Smt. Annapurna Gupta, AM | | |
|---------------------------------------|--------------------------------|--------------------------------|-------------------------------------|------------|---|
| 1 | ITA No. 538/Ahd/2026 (A) | Samir Mahesh Shah | A | 09.04.2026 | Allowed |
| 2 | ITA No. 210/Ahd/2026 (A) | Raghuvirsinh Parmar | SMC | 24.03.2026 | Allowed for statistical purposes |
| 3 | ITA No. 2687/Ahd/2025 (D) | Nawabkhan Imamkhan Baloch | SMC | 24.03.2026 | Dismissed |
| 4 | ITA No. 1883/Ahd/2025 (A) | Mohanlal Tarachand Chelaramani | SMC | 23.03.2026 | Partly Allowed for statistical purposes |
| 5 | ITA No. 394/Ahd/d2026 (A) | Rahulkumar Narshibhai Patel | D | 01.04.2026 | Partly Allowed for statistical purposes |
| 6 & 7 | ITA No. 1746&1747/Ahd/2025 (A) | Amitkumar Amulakhay Shah | D | 07.04.2026 | Allowed |

Seferely
सहायक पंजीकार
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